

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2822
TO BE ANSWERED ON 04.01.2018

ALLOCATION OF FUNDS UNDER MGNREGS

2822. DR. P. VENUGOPAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether half of the fund allocation under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) goes to five States, but only two of them, Uttar Pradesh and West Bengal ranks high on the poverty list and if so, the details thereof;
- (b) whether the Sumit Bose committee has suggested that the scheme should focus on poor regions and if so, the details thereof;
- (c) whether an earlier attempt to focus only on 2500 backward blocks kicked up a controversy during 2015 and if so, the details thereof;
- (d) whether the Government has launched a concerted effort to target those families which have reported deprivation under Socio Economic and Caste Census (SECC); and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Ministry releases funds to the States on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. The fund release to States/UTs for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a continuous process and Central Government is making funds available keeping in view the demand. State/UT-wise details of Central fund released under the MGNREGS during the current financial year (as on 01.01.2018) are given at **Annexure**.

(b): Sumit Bose Committee made recommendations about the use of Socio Economic and Caste Census (SECC) data for various programs of the Ministry of Rural Development. For MGNREGS, the Committee suggested that the implementation of the Scheme should be strengthened in Gram Panchayats with a higher concentration of deprived households and landless manual labour.

(c): No, Madam. In fact, efforts were made to make the planning process more convergent by including resources from National Rural Livelihood Mission (NRLM). Accordingly, intensive NRLM Blocks, Mahila Kisan Sashaktikaran Pariyojana (MKSP)

Blocks and Cluster Facilitation Team implementation Blocks, were also included, thereby taking the tally of Intensive Participatory Planning Exercise (IPPE) Blocks to 2569.

(d) & (e): Though MGNREGS is a self selection scheme, concerted efforts are made to survey all the landless SECC Households (HHs) dependent upon manual casual labour for their livelihood. HHs which are not working under MGNREGS are provided with Job Card depending upon their willingness. As on 02.01.2018, 3.87 crore out of 5.4 crore HHs have been surveyed. Around 21.84 lakh HHs have shown willingness to work under MGNREGA and 5.34 lakh HHs have been provided with Job Cards as on 02.01.2018.

**Annexure referred in reply to part (a) of Lok Sabha
Unstarred Question No. 2822 dated 04.01.2018.**

MGNREGA (FY:2017-18 as on 01/01/2018)

| S. No. | STATES | Central fund release (In lakh) |
|---------------|---------------------------|---|
| 1 | ANDHRA PRADESH | 479920.60 |
| 2 | ARUNACHAL PRADESH | 16810.02 |
| 3 | ASSAM | 102131.96 |
| 4 | BIHAR | 207832.10 |
| 5 | CHHATTISGARH | 235328.17 |
| 6 | GUJARAT | 71660.19 |
| 7 | HARYANA | 21117.70 |
| 8 | HIMACHAL PRADESH | 47464.91 |
| 9 | JAMMU AND KASHMIR | 99377.74 |
| 10 | JHARKHAND | 104399.09 |
| 11 | KARNATAKA | 267727.01 |
| 12 | KERALA | 144195.66 |
| 13 | MADHYA PRADESH | 304031.05 |
| 14 | MAHARASHTRA | 143560.60 |
| 15 | MANIPUR | 9893.01 |
| 16 | MEGHALAYA | 68100.37 |
| 17 | MIZORAM | 16799.97 |
| 18 | NAGALAND | 81941.95 |
| 19 | ODISHA | 161327.83 |
| 20 | PUNJAB | 50031.10 |
| 21 | RAJASTHAN | 410500.23 |
| 22 | SIKKIM | 9330.75 |
| 23 | TAMIL NADU | 502081.60 |
| 24 | TELANGANA | 231318.58 |
| 25 | TRIPURA | 36850.66 |
| 26 | UTTAR PRADESH | 316207.37 |
| 27 | UTTARAKHAND | 55653.87 |
| 28 | WEST BENGAL | 505413.25 |
| 29 | ANDAMAN & NICOBAR ISLANDS | 473.88 |
| 30 | DADRA AND NAGAR HAVELI | 0.00 |
| 31 | DAMAN & DIU | 0.00 |
| 32 | LAKSHADWEEP | 26.71 |
| 33 | PUDUCHERRY | 1236.67 |
| 34 | GOA | 56.05 |
| Total | | 4702800.64 |